

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **14.12.2020**

MORNING SESSION	AFTERNOON SESSION
EVIDENCE	HEARING
1. OS 127/2012	21. OS 125/2017
2. OS 85/2013	22. OS 165/2017
3. OS 121/2014	23. OS 25/2018
4. OS 193/2014	24. OS 141/2018
5. OS 287/2015	25. OS 241/2018
HEARING	26. OS 43/2019
6. Cr 111/2020 NGPS	27. OS 90/2019
7. CrI.Mis 207/2020	28. OS 125/2019
8. CrI.Mis 209/2020	29. OS 173/2019
9. CC 1049/2020	30. OS 153/2020
10. CC 1050/2020	31. OS 167/2020
11. OS 237/2010	32. OS 221/2020
12. OS 85/2014	33. OS 242/2020
13. OS 405/2014	34. OS 260/2020
14. OS 171/2016	35. OS 267/2020
15. OS 183/2016	36. Misc 21/2014
16. OS 279/2016	37. Misc 2/2017
17. OS 295/2016	38. Misc 25/2018
ARGUMENTS	39. CC 506/2014
18. OS 99/2014	
19. OS 227/2019	
20. CC 105/2016	

Hosakote
11.12.2020

Gini 11/12/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

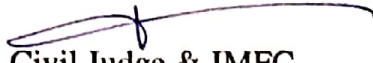
1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 14.12.2020 at 2.45 PM

HEARING

1. Crime. 35/2020 (ANGPS)
2. Crime 305/2020 (HPS)
3. Crime 345/2020(HPS)(JC Case)
4. Crl. Misc 9/2017
5. Crl. Misc 138/2016
6. Crl. Misc 150/2020
7. Crl. Misc 181/2020
8. Crl.Misc 269/2020
9. Crl. Misc 285/2020
- 10.PCR 175/2020
- 11.PCR 179/2020
- 12.PCR 188/2020
- 13.OS 52/2015
- 14.OS 120/2020
- 15.OS 186/2020
- 16.OS 216/2020
- 17.OS 262/2020
18. CC 1078/2012
- 19.CC 979/2014
- 20.CC 1366/2018

Hosakote
Dated: -11.12.2020


Prl. Civil Judge & JMFC.,
Hosakote

CAUSE LIST OF THE COURT OF CIVIL JUDGE AND JMFC., HOSAKOTE FOR
PRECONCILLATION SITTING OF THE DAY 14.12.2020.

AFTERNOON SESSION AT 1.00 P.M.

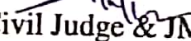
1. CC 1058/2015
2. CC 215/2016
3. CC 193/2018
4. CC 991/2018
5. CC 1393/2018
6. CC 1647/2018
7. CC 177/2019
8. CC 680/2019
9. CC 1026/2018

EVENING SESSION AT 5.00 P.M

1. OS 83/2012
2. OS 51/2012
3. OS 285/2012
4. OS 185/2019
5. OS 147/2020

Hosakote

Dated: -11.12.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

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